GOVERNMENT OF NAGALAND DIRECTORATE OF HEALTH AND FAMILY WELFARE NAGALAND: KOHIMA

NO. DHFW/COVID-19/2019-20/ 1556 - 59 Dated Kohima, the 29 th May, 2020

ORDER

To ease the burden of sample collection at the district collection centres, the district health authority of all districts are directed to set up additional sample collection centers as per need basis. Quarantine centres, health units, mobile laboratories, etc may be identified as sample collection centres. This has the approval of ICMR, provided that use of PPE and disinfection measures, sample collection, packaging and transportation are as per the ICMR / MoHFW guidelines.

All districts are to identify and direct the health personnel concerned to also register the new sample collection centres with ICMR and use of RT-PCR App. Assistance in this registration process may be given by the existing district sample collection centers in-charge and the District Surveillance Officer.

(DR. VIZOLIE Z. SUOKHRIE)

Principal Director Directorate of Health and Family Welfare Nagaland: Kohima

NO. DHFW/COVID-19/2019-20/ 1556 - 59

Dated Kohima, the 29th May, 2020

Copy to:

- 1. The Principal Secretary to the Government of Nagaland, Department of Health and Family Welfare for information.
- 2. The Managing Director, NHAK and CMO / MS of all districts for information and necessary action.
- 3. The SNO, IDSP, SSU for information.
- 4. The District Surveillance Officer, IDSP of all districts for information and necessary action.
- 5. Guard File / Office Copy.

(DR. VIZOLÍE Z. SUOKHRIE)

Principal Director Directorate of Health and Family Welfare Nagaland: Kohima